

**HIGH COURT OF TRIPURA
AGARTALA**

No. F.6(38)-HC/2020-22/16733

Dated, Agartala, the 13th July, 2022

C I R C U L A R

Subject: Resumption of the facility of eFiling of cases in the High Court of Tripura

As communicated by Shri A. Ramesh Babu, Member (Project Management), eCommittee, Supreme Court of India on 12th July, 2022, the technical issue with the eCourts cloud storage has now been resolved. Hence, the eFiling Portal Version 2.0 operational in the High Court of Tripura has now been resumed for eFiling of cases in the High Court.

Sd/-
(S. Saha)
DEPUTY REGISTRAR (VIG.)-CUM-CPC

No. F.6(38)-HC/2020-22/16734-803

Dated, Agartala, the 13th July, 2022

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship;
2. Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura for kind appraisal of His Lordship;
3. Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship;
4. Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge-in-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship;
5. The Advocate General, Tripura, Agartala for kind information and doing the needful;
6. The Senior Government Advocate, High Court of Tripura, Agartala for kind information and doing the needful;
7. The Secretary, High Court Bar Association, Agartala for kind information;
8. The Secretary, Tripura Bar Association, Agartala for kind information;

9. The Assistant Solicitor General of India, Government of India, Agartala for kind information;
10. The Public Prosecutor, High Court of Tripura, Agartala for kind information and doing the needful;
11. The LR & Secretary, Law, Government of Tripura, Agartala;
12. **The District and Sessions Judge**, Gomati Judicial District, Udaipur / Khowai Judicial District, Khowai / North Tripura Judicial District, Dharmanagar / Dhalai Judicial District, Ambassa / Sepahijala Judicial District, Sonamura / West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia for information;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Registrar (Judicial), High Court of Tripura, Agartala;
15. **The Family Judge**, Udaipur, Gomati Judicial District / Khowai, Khowai Judicial District / Agartala, West Tripura Judicial District / Dharmanagar, North Tripura Judicial District / Kailashahar, Unakoti Judicial District / Sonamura, Sepahijala Judicial District/ Ambassa, Dhalai Judicial District / Belonia, South Tripura Judicial District for information;
16. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
17. The Joint Registrar, High Court of Tripura, Agartala;
18. The Dy. Registrar (Judicial), High Court of Tripura, Agartala for information and doing the needful;
19. P.S.- I to the Registrar General, High Court of Tripura, Agartala;
20. The Chief Librarian, High Court of Tripura, Agartala;
21. All the Assistant Registrars, High Court of Tripura, Agartala;
22. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is requested to upload this Order in the official website of the High Court of Tripura immediately.**
23. All the Superintendents, High Court of Tripura, Agartala;
24. All the Court Masters, Bench Clerk, High Court of Tripura, Agartala;
25. All the Bench Clerks, High Court of Tripura, Agartala;
26. Staff(s) attached to the eSewa Kendra and eFiling Helpdesk Counter of the Registry for information and necessary action;
27. All the Bench Sections, High Court of Tripura, Agartala;
28. Notice Board of the Court House, High Court of Tripura, Agartala;
29. ORDER File.

DEPUTY REGISTRAR (VIG.)-CUM-CPC